NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2016

CORAM:

Present:

SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Sanjeekumar Kurubkelge V/s.

M/s. MHS Technology Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DE	SIGNATION	SIGNATURE
01	Herrent Nagaosu	fuz.		
			Adv for Respondents	Brohaelloß

ORDER TCP 43/397-398/NCLT/MB/MAH/2016

- Present Learned Counsel of the Respondent and stated that there has been a communication by the Learned Counsel of the Petitioner that due to his personal difficulty unable to attend the proceedings. Learned Counsel has also stated that pleadings have already been completed.
- 2. Under the circumstances, matter is adjourned to 07.02.2018 at 2.30 pm.

BHASKARA PANTULA MOHAN Member (Judicial) Date : 18.12.2017

M.K. SHRAWAT Member (Judicial)